

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 539**  
ANSWERED ON 03/12/2025

**DELAY IN APPROVAL/DISBURSAL OF SCHOLARSHIPS**

539. SHRI K E PRAKASH:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether it is a fact that there are prolonged delays in the approval and disbursement of Pre-Matric, Post-Matric and Merit-cum-Means scholarships for minority students since the financial year 2022-23 and if so, the reasons therefor;
- (b) the steps taken by the Government to ensure timely processing, approval and disbursement of these scholarships during the last two years; and
- (c) whether the Government proposes any reforms or procedural changes to prevent such delays in the future and if so, the details thereof?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (c): Ministry of Minority Affairs has implemented Pre-Matric, Post-Matric, Merit-cum-Means based Scholarship Schemes for the 6 notified religious minority communities. However, these schemes have not been approved for implementation beyond 2021-22.

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